

ITEM NO.6
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 858/2020

RAM BILASH BHAGAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(THE SLP IS DISMISSED QUA PETITIONER NO. 2 IN SLP (CRL) NO.
3378/2019 VIDE THIS HON'BLE COURT'S ORDER DATED 15.7.2019)

WITH

Cr1.A. No. 859/2020 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 19-03-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. P. V. Yogeswaran, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both matters, issue reminder for Records and list again on
11.05.2021.

RAJIV KALRA
Registrar

(RG)